

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**STARRED QUESTION NO.*147
TO BE ANSWERED ON 26.07.2017**

GARIB NAWAZ SKILL DEVELOPMENT CENTRES

***147. SHRI SATAV RAJEEV:
SHRI CH. MALLA REDDY:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is planning to offer certificate course in Goods and Services Tax (GST) accounting, programming and other related subjects through its Garib Nawaz Skill Development Centres and if so, the details thereof;
- (b) the amount that will be charged from minority students for pursuing this certificate course;
- (c) the name of the districts where Garib Nawaz Skill Development Centres will be established and the time by which these Centers will be established in various districts of the country;
- (d) whether the Course will be offered with the assistance of national and international experts on GST and if so, the details thereof; and
- (e) the benefits likely to accrue to the minority students?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY
OF MINORITYAFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of Lok Sabha Starred Question No. *147 asked by Shri Satav Rajeev and Shri Ch. Malla Reddy regarding Garib Nawaz Skill Development Centres.

(a) & (b): Maulana Azad Education Foundation (MAEF) has launched a new scheme namely Gharib Nawaz Skill Development Training for Minorities for short term job oriented skill development courses. Awareness and training on GST will also be a component of some of the courses under the scheme. The skill development training courses under the scheme are free of cost.

(c): The first Gharib Nawaz Skill Development Centre has been inaugurated at Hyderabad in collaboration with Electronics Corporation of India Limited (ECIL) and National Institute for Micro, Small and medium Enterprises (NIMSME). While it is planned to establish the centres around the country, the districts and location of the same have not been finalized.

(d) & (e): This scheme will be implemented through the Programme Implementing Agencies (PIAs) as per the approved course curriculum for which qualified teachers and experts, including in the field of GST, will be engaged by the PIAs. The minority youth will benefit under the scheme as it will help them get relevant job related training which will prepare and make them eligible for job opportunities.
